

In the National Company Law Tribunal, New Delhi
Registrar

CP No. 934/2016

SECTION OF THE COMPANIES ACT: 433 & 434

In the matter of:

Mr. Rajiv Kumar & Anr. Petitioner

VS.

M/s. Ecnon Residency Buildcon Pvt. Ltd. Respondent

Order deliver on 06.07.2017

Coram: Shiv Ram Bairwa, Registrar

For the Petitioner (s) : Shri Tarun Diwan, Advocate

For the Respondent (s) : None Appeared

ORDER

The petitioner also served notice under section 8 (1) of IBC, 2016 and compliance affidavit to the corporate debtor.

The counsel for the petitioner on 12.6.2017 has filed compliance affidavit in terms of Rule 5 Companies (Transfer of pending proceedings) Rules 2016 and affidavit of service but he has not attached bank certificate.

The counsel for petitioner requested for one week time to file bank certificate required under section 9 (3) (c) of the IBC, 2016.

List the matter on 13.07.2017.

- Sd -
(Shiv Ram Bairwa)
Registrar